

- (2) S.O. 747 (E) dated the 1st June, 2005, publishing the Newsprint Control (Amendment) Order, 2005.
- (3) SO. 944 (E) dated the 5th July, 2005, publishing the Newsprint Control (Amendment) Order, 2005. [Placed in Library For (1) to (3) See No. LT-2396/05]

**REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING  
COMMITTEE ON COMMERCE**

SHRI THENNALA G. BALAKRISHNA PILLAI: Sir, I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Commerce:

- (1) Seventy-second Report on Problems of Coffee Growers; and
- (2) Seventy-third Report on Action Taken by Government on the Recommendations/Observations of the Committee contained in its Fifty-fifth Report on Export of Gems and Jewellery.

**REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE**

SHRI R.K. DHAWAN: Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Public Accounts Committee (2005-06):

- (1) Fourteenth Report on Assessment of Private Schools, Colleges and Coaching Centers; and
- (2) Fifteenth Report on Action Taken by Government on the Observations and Recommendations contained in the Fifty-fifth Report of the Committee (Thirteenth Lok Sabha) on Refunds Under the Income Tax Act, 1961.

**REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING  
COMMITTEE ON RAILWAYS**

SHRI KARNENDU BHATTACHARJEE: Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Railways (2004-2005):

- (1) Eleventh Report on Tenth Five Year Plan of the Railways; and

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- (2) Twelfth Report on Action Taken by Government on the recommendations/observations contained in the Sixth Report of the Committee on Rail Network in North East Region Expansion and Investment.

MR. DEPUTY CHAIRMAN: Clarification in relation to the Calling Attention Notice pertaining to a matter of urgent public importance ...(interruptions)...

**RE: REPORT AND ACTION PLAN ON NANAVATI COMMISSION**

श्री रुद्रनारायण पाणि (उड़ीसा):सर,मैंने एक नोटिस दिया था।...(व्यवधान)... सर, मैंने एक नोटिस दिया था।...(व्यवधान)...

श्री उपसभापति:कोई नोटिस नहीं है।...(व्यवधान)... Shri Mangani Lal Mandal ...(interruptions)... Shri Chavan ...(interruptions)...

SHRI BALBIR K. PUNJ (Uttar Pradesh): Mr. Deputy Chairman Sir, I had given a notice ...(interruptions)...

MR. DEPUTY CHAIRMAN: No, the hon. Chairman has not allowed it. I would not allow anything ...(interruptions)... Your notice has not been considered ...(interruptions)... No, no, nothing will go on record. The hon. Chairman has not allowed anything ...(interruptions)... It has not been allowed. Mr. Chavan ...(interruptions)... The notice was under the consideration of the hon. Chairman; it has not been allowed ...(interruptions)... I cannot allow it ...(interruptions)... It has been rejected ...(interruptions)...

SHRI TARLOCHAN SINGH (Haryana): Let the Home Minister reply ...(interruptions)...

कार्मिक,लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री सुरेश पचौरी):गृह मंत्री जी खड़े हैं।...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Your notice has not been permitted by the Chairman. Hon. Home Minister wants to say something. I am allowing him.

THE MINISTER OF HOME AFFAIRS (SHRI SHIVRAJ V. PATIL): Sir, the Report given by the Nanavati Commission has been examined by the Home Ministry. We have prepared the Action Plan. It is before the Cabinet.